

		Profit/(—) Loss		
		1992-93	1993-94	1994-95
24.	Union	(-)456.64	(-)641.00	N.A.
25.	New Central	(-)316.71	(-)1124.90	(-)1525.49
26.	Nuddia	0.30	0.23	N.A.
27.	Prabartak	15.43	(-)27.41	3.12
28.	Shree Gaurishankar	27.73	3.23	(-)174.10
29.	Nastern	(-)57.72	(-)25.07	(-)5.51
30.	Impiri	(-)5.48	34.73	N.A.
31.	Premchand	N.A.	N.A.	N.A.
32.	Titagarh	N.A.	N.A.	N.A.
33.	Northbrook	0.02	(-)109.86	N.A.
34.	Baranagori	N.A.	N.A.	N.A.
35.	Victoria	N.A.	N.A.	N.A.
36.	Samniggar	N.A.	N.A.	N.A.
37.	Shree Hanuman	(-)44.04	(-)14.53	1.61

*N.A. = Not available.

Shortage of Coal

3678. SHRI MOHAN RAWALE :
SHRI KRISHAN LAL SHARMA :

Will the Minister of COAL be pleased to state :

(a) the estimated availability of coal from public sector companies during the current financial year;

(b) the extent to which this is likely to fall short of the demand during the same period; and

(c) the measures being taken to meet the enhanced coal demand in the country?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) The estimated availability of coal from public sector coal companies during the year 1996-97 is 284.20 million tonnes.

(b) The Planning Commission has estimated that the gap between demand and domestic availability of coal during 1996-97 is likely to be 34.35 million tonnes.

(c) Measures being taken to augment indigenous production of coal include the following :

(i) Opening up of new mines and increasing efficiency and productivity of existing mines by modernisation, application of new technologies and ensuring timely availability of inputs and infrastructural facilities.

(ii) Partial de-regulation of coal prices is likely to improve internal resource generation of coal companies which will enable new projects to be taken up. It will also improve the financial viability of new mining projects.

(iii) The capital base of Coal India Limited has been restructured to enable it to raise additional financial resources from the capital markets, which are required to add new coal production capacity.

(iv) Steps are being taken in co-ordination with the Railways to remove the transportation bottlenecks in such coalified areas which have the potential for enhanced production.

(v) Steps are being taken to remove the bottlenecks in land acquisition.

(vi) Private sector companies engaged in the production of iron and steel, cement and generation of power have been permitted to take up coal mining for captive consumption. This is expected to increase domestic coal production.

Financial Assistance to States by L.I.C.

3679. SHRI N.S.V. CHITTHAN :
SHRI E. AHAMED :

Will the Minister of FINANCE be pleased to state :

(a) the amount of financial assistance provided by the Life Insurance Corporation to each of the States, with particular reference to Tamil Nadu and Kerala for its various schemes during each of the last three years and in the current year so far, scheme-wise;

(b) whether any new scheme has been launched in Tamil Nadu and Kerala in the recent past;

(c) if so, the details thereof;

(d) the criteria followed for providing financial assistance to States by LIC; and

(e) the details of the requests for getting financial assistance by States pending with the L.I.C. at present, State-wise and the time by which a decision is likely to be taken thereon?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) The requisite information in respect of years between 1993-94 to 1995-96 is given in statements I to IV.

(b) to (d) LIC advances loans to various States including Tamil Nadu and Kerala for socially oriented schemes as per the allocation made by the Planning Commission, keeping in view the provisions of Section 27(A) of the Insurance Act, 1938 as applicable to LIC & as per the parameters set out by the investment Committee constituted by the Corporation.

(e) LIC has received from the Planning Commission the state-wise allocation of LIC loans to various agencies for the current financial year. After obtaining approval of the Investment Committee, the loans will be sanctioned/ disbursed subject to compliance of norms/requirements by the concerned agencies.

STATEMENT-I*Gross Investments made during the year 1993-94 (Rs. in crores)*

State	State Govt. Securities	Land Dev Bank	Elect. Board Bonds	Fin. Corpn. Bonds & Shares	Municipal Other APR Sec.	State Govt. for HSG	Coop. HSG Societies	Municipal Committees	State Govt. for water Sply. Schm.	Zilla Panshad
Arunachal Pradesh	2.00	—	—	—	—	—	—	—	—	—
Andhra Pradesh	84.00	4.57	—	4.00	—	28.25	14.10	3.92	—	—
Assam	20.74	—	—	—	—	—	—	—	—	—
Bihar	87.83	—	—	—	—	—	—	—	—	—
Chandigarh	—	—	—	—	—	—	0.50	—	—	—
Delhi	—	—	—	—	—	—	—	—	—	—
Daman	—	—	—	—	—	—	—	—	—	—
Goa	3.00	—	—	—	—	0.66	3.00	4.11	—	1.96
Gujarat	26.00	4.95	12.00	3.00	—	9.20	0.52	1.52	—	11.45
Haryana	8.00	1.18	8.00	—	—	—	8.00	—	—	—
Himachal Pradesh	8.00	0.53	—	1.00	—	1.14	—	—	—	—
Jammu & Kashmir	9.00	0.20	—	—	—	3.26	3.00	—	—	—
Karnataka	23.00	6.90	—	3.00	—	19.86	4.00	8.25	—	—
Kerala	43.00	6.48	—	2.50	—	22.00	15.00	6.87	—	5.43
Madhya Pradesh	38.68	0.80	30.00	3.00	—	6.94	6.00	5.41	—	—
Maharashtra	20.29	3.50	22.00	4.00	—	0.91	25.00	31.13	—	12.75
Manipur	4.94	—	—	—	—	0.75	—	—	—	—
Meghalaya	4.01	—	—	—	—	—	—	—	—	—
Mizoram	1.00	—	—	—	—	—	—	—	—	—
Nagaland	6.00	—	—	—	—	—	—	—	—	—
Orissa	73.00	—	—	—	—	8.66	7.00	—	—	—
Pondicherry	—	0.10	—	—	—	—	—	—	—	—
Punjab	0.79	5.00	5.00	—	—	—	14.00	—	—	—
Rajasthan	60.00	1.40	17.00	—	—	5.11	—	8.33	—	—
Sikkim	2.00	—	—	—	—	0.40	—	—	—	—
Tamil Nadu	45.18	2.00	10.00	4.50	—	18.41	25.00	11.46	—	27.29
Tripura	4.00	—	—	—	—	3.72	—	—	—	—
Uttar Pradesh	144.45	—	—	2.00	—	10.71	10.00	—	—	—
West Bengal	65.00	—	12.00	2.00	—	17.32	—	0.43	—	—
Total	783.91	37.61	116.00	29.00	—	157.30	135.12	81.43	—	58.88

STATEMENT

State	Elect- ricity Boards	Indu- strial Estates	Co-op. Sugar Societies	State Road Transport Corpn.	Term Loans Companies	Short Term loan to Co.	Medium Term loan	Debs.	Pref. Shares	Equity Shares	Total
Arunachal Pradesh	—	—	—	—	—	—	—	—	—	—	2.00
Andhra Pradesh	68.95	—	—	—	1.18	4.50	—	6.72	0.08	4.81	225.08
Assam	—	—	—	—	3.39	—	—	2.18	—	4.44	30.75
Bihar	26.92	—	—	—	0.22	—	—	5.16	0.37	59.34	179.84
Chandigarh	—	—	—	—	—	—	—	—	—	—	0.60
Delhi	—	—	—	—	19.95	1.70	—	107.49	—	1.03	130.17
Daman	—	—	—	—	—	—	—	—	—	—	0.00
Goa	—	—	—	—	—	—	—	—	—	—	12.73
Gujarat	32.27	—	—	7.40	13.38	1.35	—	68.53	—	40.87	232.44
Haryana	27.54	—	—	—	—	—	—	4.78	—	1.55	59.05
Himachal Pradesh	4.35	—	—	—	—	—	—	0.18	—	—	15.10
Jammu & Kashmir	—	—	—	—	—	—	—	—	—	—	15.46
Karnataka	37.40	—	—	6.10	1.78	—	—	16.04	0.10	18.01	144.44
Kerala	15.79	—	—	—	—	—	—	0.62	—	0.32	118.01
Madhya Pradesh	52.02	—	—	2.50	0.28	—	—	8.70	—	7.32	161.65
Maharashtra	42.13	0.05	—	6.81	38.65	16.50	—	70.57	—	99.31	393.60
Manipur	—	—	—	—	—	—	—	—	—	—	5.69
Meghalaya	—	—	—	—	—	—	—	—	—	—	4.01
Mizoram	—	—	—	—	—	—	—	—	—	—	1.00
Nagaland	—	—	—	—	—	—	—	—	—	—	6.00
Orissa	41.28	—	—	—	7.72	—	—	8.60	—	4.96	151.22
Pondicherry	—	—	—	—	0.24	—	—	—	—	—	0.34
Punjab	19.76	—	—	—	1.38	—	—	7.20	—	5.30	58.43
Rajasthan	42.06	—	—	—	3.94	2.50	—	19.62	—	4.88	164.84
Sikkim	—	—	—	—	—	—	—	—	—	—	2.40
Tamil Nadu	61.84	—	—	—	2.50	5.00	—	11.84	—	18.35	243.37
Trpura	—	—	—	—	—	—	—	—	—	—	7.72
Uttar Pradesh	127.08	—	—	7.77	4.90	3.50	—	18.10	—	5.89	334.40
West Bengal	41.97	—	—	—	1.92	10.50	—	42.35	—	10.96	204.45
Total	641.36	0.05	0.00	30.58	101.43	45.55	0.00	398.68	0.55	287.34	2904.79

STATEMENT-II*Gross Investments made during the year 1994-95 (Rs. in crores)*

State	State Govt. Securities	Land Dev. Bank Debs.	Elect. Board Bonds	Fin. Corpn. Bonds & Shares	Municipal Other APR Sec.	State Govt. for HSG	Coop. HSG Societies	Municipal Committees	State Govt. for water Spl. Schm.	Zilla Parishads
Andaman	—	—	—	—	—	—	—	—	0.62	—
Arunachal Pradesh	1.00	—	—	—	—	—	—	—	—	—
Andhra Pradesh	70.43	3.20	—	—	—	32.15	13.90	3.65	—	—
Assam	17.51	—	—	1.00	—	2.27	—	—	—	—
Bihar	89.79	—	—	—	—	—	—	—	—	—
Chandigarh	—	—	—	—	—	—	—	—	—	—
Delhi	—	—	—	—	—	—	—	—	—	—
Daman	—	—	—	—	—	—	—	—	—	—
Goa	1.00	—	—	—	—	0.72	3.00	—	4.29	—
Gujarat	20.01	6.95	—	6.00	—	11.88	10.00	0.72	—	11.02
Haryana	20.00	5.50	—	—	—	—	8.00	—	—	—
Himachal Pradesh	5.00	0.60	—	0.50	—	1.48	—	—	—	—
Jammu & Kashmir	12.00	—	—	6.00	—	3.26	2.00	—	—	—
Karnataka	40.00	4.65	—	3.00	—	41.05	4.00	10.39	—	—
Kerala	22.60	4.05	—	3.00	—	25.21	15.00	9.50	—	12.02
Madhya Pradesh	90.00	3.26	—	6.50	—	7.54	8.00	9.84	—	—
Maharashtra	40.04	2.38	—	3.50	—	—	16.00	19.52	—	1.28
Manipur	3.00	—	—	—	—	0.81	—	1.15	—	—
Meghalaya	1.00	—	—	—	—	—	—	—	—	—
Mizoram	2.00	—	—	—	—	—	—	—	2.55	—
Nagaland	5.00	—	—	—	—	—	—	—	—	—
Orissa	55.00	—	—	9.00	—	9.17	4.00	—	—	—
Pondichery	—	—	—	—	—	—	2.00	—	—	—
Punjab	15.67	7.68	—	—	—	—	14.00	—	—	—
Rajasthan	60.00	1.20	—	4.00	—	6.44	—	7.72	—	—
Sikkim	4.00	—	—	—	—	—	—	—	—	—
Tamil Nadu	50.07	0.56	—	8.00	—	20.71	30.00	12.07	—	31.52
Tripura	4.00	—	—	—	—	3.72	—	—	—	—
Uttar Pradesh	95.00	—	—	15.00	—	18.54	10.00	—	—	—
West Bengal	74.55	—	—	5.00	—	—	—	—	—	—
Total	798.67	40.03	—	70.50	—	184.95	139.90	74.56	7.46	55.84

STATEMENT II

State	Elect- ncity Boards	Indu- strial Estates	Co-op. Sugar Societies	State Road Transport Corpn.	Term Loans Companies	Short Term loans to Co.	Medium Term loans	Debs.	Pref. Shares	Equity Shares	Total
Andaman	—	—	—	—	—	—	—	—	—	—	0.62
Arunachal Pradesh	—	—	—	—	—	—	—	—	—	—	1.00
Andhra Pradesh	41.57	—	—	—	10.95	—	—	3.80	—	9.61	189.26
Assam	—	—	—	—	0.62	—	—	—	1.00	75.48	97.88
Bihar	27.86	—	—	—	4.50	0.50	—	8.00	—	14.85	145.50
Chandigarh	—	—	—	—	—	—	—	—	—	—	—
Delhi	—	—	—	—	0.74	2.50	—	377.51	—	68.59	449.34
Daman	—	—	—	—	—	—	—	—	—	—	—
Goa	—	—	—	—	—	—	—	—	—	0.62	9.63
Gujarat	35.38	—	—	8.11	8.61	17.00	—	3.92	—	216.22	355.82
Haryana	27.54	—	—	—	1.80	4.00	—	—	—	3.23	70.07
Himachal Pradesh	5.63	—	—	—	1.20	—	—	1.50	—	—	15.91
Jammu & Kashmir	3.50	—	—	—	—	—	—	—	—	—	26.76
Karnataka	40.13	—	—	8.55	8.40	—	—	8.14	—	36.34	202.65
Kerala	18.10	—	—	—	3.50	2.00	—	0.82	—	25.25	141.05
Madhya Pradesh	34.78	—	—	3.26	—	5.00	—	27.13	—	7.25	202.56
Maharashtra	48.38	—	—	7.82	10.66	58.50	—	151.68	—	352.18	711.94
Manipur	—	—	—	—	—	—	—	—	—	—	4.96
Meghalaya	—	—	—	—	—	—	—	—	—	—	1.00
Mizoram	—	—	—	—	—	—	—	—	—	—	4.55
Nagaland	—	—	—	—	—	—	—	—	—	—	5.00
Orissa	22.54	—	—	—	4.87	6.00	—	0.10	—	5.01	115.69
Pondicherry	—	—	—	—	—	—	—	—	—	—	2.00
Punjab	19.76	—	—	—	2.72	1.00	—	3.03	—	22.59	86.45
Rajasthan	83.04	—	—	—	5.30	5.50	—	10.97	—	23.52	207.69
Sikkim	—	—	—	—	—	—	—	—	—	—	4.00
Tamil Nadu	75.82	—	—	—	—	2.50	—	41.06	—	50.13	322.44
Tripura	—	—	—	—	—	—	—	—	—	—	7.72
Uttar Pradesh	320.54	—	—	8.55	32.10	2.00	—	25.51	—	129.74	656.96
West Bengal	41.97	—	—	—	3.16	4.80	—	4.49	—	74.45	208.42
Total	848.54	—	—	34.29	99.13	111.30	—	667.66	1.00	1115.06	4246.89

STATEMENT - III

Gross Investments made during the year 1995-96 (Rs. in crores)

State	State Govt. Securities	Land Dev. Bank Debs.	Elect. Board Bonds	Fin. Corpn. Bonds & Shares	Municipal Other APR Sec.	State Govt. for HSG	Coop. HSG Societies	Municipal Committees	State for water Spl. Schm	Zilla Panshads
Andaman	1.00	—	—	—	—	—	—	—	—	—
Anunachal Pradesh	—	—	—	—	—	—	—	—	—	—
Andhra Pradesh	100.05	4.00	—	3.00	—	50.44	12.00	3.84	—	—
Assam	30.00	—	—	—	—	—	—	—	—	—
Bihar	84.00	—	—	—	—	—	—	—	—	—
Chandigarh	—	—	—	—	—	—	—	—	—	—
Delhi	—	—	—	—	—	—	—	—	—	—
Daman	—	—	—	—	—	—	—	—	—	—
Goa	—	—	—	—	—	0.37	4.00	2.96	—	2.28
Gujarat	20.00	2.80	—	5.00	—	15.03	—	—	—	—
Haryana	20.00	7.58	—	2.00	—	—	10.00	—	—	—
Himachal Pradesh	3.00	0.27	—	1.50	—	4.00	—	—	—	—
Jammu & Kashmir	20.00	—	—	3.00	—	4.00	—	—	—	—
Karnataka	35.00	6.95	—	5.00	—	25.06	5.00	8.00	—	—
Kerala	55.00	3.98	—	6.00	—	27.28	16.00	14.23	—	6.04
Madhya Pradesh	85.00	3.00	—	5.00	—	9.42	9.00	9.54	—	—
Maharashtra	28.00	1.21	—	5.00	—	—	16.00	17.29	—	1.90
Manipur	2.00	—	—	—	—	—	—	—	—	—
Meghalaya	6.00	—	—	—	—	—	—	—	—	—
Mizoram	4.00	—	—	—	—	—	—	—	2.86	—
Nagaland	13.00	—	—	—	—	—	—	—	2.76	—
Orissa	87.00	—	—	8.00	—	5.00	5.00	—	—	—
Pondicherry	—	—	—	—	—	—	2.00	—	—	—
Punjab	29.00	6.30	—	3.00	—	—	15.00	—	—	—
Rajasthan	72.00	2.28	—	4.00	—	7.21	—	7.53	—	—
Sikkim	7.00	—	—	—	—	0.38	—	—	—	—
Tamilnadu	21.27	—	—	8.00	—	22.31	16.00	14.02	—	34.92
Tripura	2.00	—	—	—	—	5.34	—	—	—	—
Uttar Pradesh	156.01	—	—	13.00	—	28.81	10.00	—	—	—
West Bengal	70.00	—	—	4.00	—	—	—	—	—	—
Total	950.33	38.37	—	75.50	—	204.65	120.00	77.41	5.62	45.14

STATEMENT

State	Electricity Boards	Industrial Estates	Co-op. Sugar Societies	State Road Transport Corpn.	Term Loans to Companies	Short Term loans to Co.	Medium Term loans	Debs.	Pref. Shares	Equity Shares	Total
Andaman	—	—	—	—	—	—	—	—	—	—	1.00
Arunachal Pradesh	—	—	—	—	—	—	—	—	—	—	—
Andhra Pradesh	48.88	—	—	13.76	19.85	5.00	—	5.91	—	9.11	275.84
Assam	8.79	—	—	—	—	2.00	—	0.75	—	16.24	57.78
Bihar	30.50	—	—	—	2.00	2.00	—	6.00	0.68	7.44	132.62
Chandigarh	—	—	—	—	—	—	—	—	—	—	—
Delhi	—	—	—	—	—	21.75	—	465.31	—	119.20	606.26
Daman	—	—	—	—	—	—	—	—	—	—	—
Goa	—	—	—	—	—	—	—	—	—	0.16	9.77
Gujarat	74.22	—	—	15.95	27.92	23.00	—	59.71	—	59.05	302.68
Haryana	30.70	—	—	—	0.90	5.00	—	—	—	3.25	79.43
Himachal Pradesh	15.52	—	—	—	—	1.00	—	—	—	—	25.29
Jammu & Kashmir	4.78	—	—	—	—	—	—	12.00	—	—	43.78
Karnataka	44.35	—	—	14.65	9.22	5.00	—	135.50	—	33.94	327.67
Kerala	40.30	—	—	—	—	—	—	2.71	—	11.01	182.55
Madhya Pradesh	73.48	—	—	2.54	28.52	3.00	—	2.90	—	8.68	240.08
Maharashtra	62.89	—	—	13.90	40.44	88.00	—	584.14	—	240.24	1099.01
Manipur	—	—	—	—	—	—	—	5.58	—	—	7.58
Meghalaya	—	—	—	—	—	—	—	—	—	—	6.00
Mizoram	—	—	—	—	—	—	—	1.76	—	—	8.62
Nagaland	—	—	—	—	—	—	—	—	—	—	15.76
Onssa	27.00	—	—	—	6.70	8.00	—	10.00	—	21.41	178.11
Pondicherry	—	—	—	—	—	—	—	—	—	—	2.00
Punjab	23.91	—	—	—	—	—	—	—	—	11.60	88.81
Rajasthan	59.38	—	—	—	1.50	4.00	—	32.00	—	15.73	205.63
Sikkim	—	—	—	—	—	—	—	—	—	—	7.36
Tamilnadu	8.22	—	—	—	4.90	2.00	—	36.18	—	28.69	268.51
Tripura	—	—	—	—	—	—	—	3.00	—	—	10.34
Uttar Pradesh	—	—	—	9.36	31.18	12.00	—	62.90	—	27.12	350.38
West Bengal	50.08	—	—	—	0.86	36.75	—	40.02	—	43.13	244.84
Total	675.00	—	—	70.16	173.99	218.50	—	1466.37	0.68	656.00	4777.72

STATEMENT IV

Gross Investments made during 1996-97 (Upto 24.8.96)

(Rs. in crores)

State	State Govt. Securities	Co-operative Housing Societies	Municipal Committees	Zilla Parishads	Total
Andaman	—	—	—	—	—
Arunachal Pradesh	2.00	—	—	—	2.00
Andhra Pradesh	92.00	7.00	—	—	99.00
Assam	42.00	—	—	—	42.00
Bihar	97.00	—	—	—	97.00
Chandigarh	—	—	—	—	—
Delhi	—	—	—	—	—
Daman	—	—	—	—	—
Goa	3.00	4.00	—	—	7.00
Gujarat	3.00	—	—	—	3.00
Haryana	23.00	5.00	—	—	28.00
Himachal Pradesh	10.00	—	—	—	10.00
Jammu & Kashmir	19.50	—	—	—	19.50
Karnataka	28.00	—	—	—	28.00
Kerala	68.00	—	—	—	68.00
Madhya Pradesh	96.00	—	4.15	—	100.15
Maharashtra	55.00	—	1.04	5.52	61.56
Manipur	6.00	—	—	—	6.00
Meghalaya	6.00	—	—	—	6.00
Mizoram	4.00	—	—	—	4.00
Nagaland	13.00	—	—	—	13.00
Orissa	72.50	4.00	—	—	76.50
Pondicherry	—	—	—	—	—
Punjab	31.00	—	—	—	31.00
Rajasthan	88.00	—	6.25	—	94.25
Sikkim	10.00	—	—	—	10.00
Tamilnadu	30.00	9.00	—	—	39.00
Tripura	6.00	—	—	—	6.00
Uttar Pradesh	120.00	5.00	—	—	125.00
West Bengal	7.00	—	—	—	7.00
Total	1000.00	34.00	11.44	5.52	1050.96